

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1532**

TO BE ANSWERED ON THE 12TH FEBRUARY, 2019/ MAGHA 23, 1940 (SAKA)

DEATHS ON ROAD CONSTRUCTION SITES

1532. SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the increasing number of deaths occurring near road construction sites in Delhi due to negligence of construction companies engaged for the purpose;

(b) if so, the details thereof during the last one year and the current year, Location-wise;

(c) whether the Government proposes to provide compensation to such accident victims who are killed in road accidents due to negligence of Government agencies or those engaged by them for construction of roads;

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government to enquire into the accident and towards payment of adequate compensation to the victim through the construction company at the earliest ?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): The details of cases of accidents occurred near road construction sites in Delhi during the last one year and the current year furnished by Delhi Police, are as under:

Year	Case Registered	Persons Killed	Persons Arrested	Present Position	Location
2018	FIR No.47/18 dt.15.02.201 8 u/s 288/304A IPC PS Mansarover Park	01	02	Pending Investigation	Near Jindal Oil Mill, Shahdara fly-over
	FIR No.527/18 dt.10.12.201 8 u/s 279/304A IPC PS Vikas Puri	01	01	Pending investigation	Outer Ring Road, Vikas Kunj, near MCD Dustbin, Vikas Puri
2019 (upto 31.01. 2019)	NIL				

(c) to (e): The PWD has informed that payment of compensation is disbursed as per decision of the Hon'ble Court. In case any accident is reported, the matter is investigated by the Delhi Police and the compensation is paid to the victim as per directions of the Hon'ble Court.
